

NOTICE

In partial modification to the Judicial Assignment at the Principal Seat at Bombay, which has come into effect from 4th June 2018 (partially modified on 18th June 2018 & 3rd July 2018), it is hereby notified for the Advocates and parties appearing in person that **the Honourable the Acting Chief Justice** is pleased to approve following partial modification with effect from **16th July 2018:**

<p>The Hon'ble Shri Justice A.A. SAYED AND The Hon'ble Shri Justice M.S. KARNIK</p> <p>(Court Room No. 28)</p>	<p style="text-align: center;">APPELLATE SIDE MATTERS</p> <p>For admission, hearing and order matters therein :- Civil Writ Petitions for admission, hearing and order matters therein :- (A) Relating to Maharashtra Co- operative Societies Act. (B) Matters under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. (C) Matters against orders passed by DRAT under Recovery of Debts due to Banks and Financial Institution Act, 1993.</p> <p style="text-align: center;">AND</p> <p style="text-align: center;">ORIGINAL SIDE MATTERS</p> <p>For admission, hearing and order matters therein :- Civil Writ Petitions for admission, hearing and order matters therein :- (A) Relating to Maharashtra Co- operative Societies Act. (B) Matters under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. (C) Matters against orders passed by DRAT under Recovery of Debts due to Banks and Financial Institution Act, 1993.</p>
<p>The Hon'ble Shri Justice K.K. SONAWANE</p> <p>(Court Room No. 26 Annexe)</p>	<p style="text-align: center;">APPELLATE SIDE MATTERS</p> <p>For admission, hearing and order matters therein :- Civil/Criminal Writ Petitions, Revisions against orders of Family Courts and CJSD Courts including matters arising from orders under Chapter- IX of Cr.P.C. And against orders of Criminal Courts arising from the said Chapter of Cr.P.C.</p>

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NOTE

The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri Justice K.K. Sonawane** is allowed before the Court presided over by **Hon'ble Shri Justice P.D. Naik**.

Dated 12th day of July, 2018

By order,

sd/-
(A.M.Chandekar)
Prothonotary and Sr. Master,
High Court, O.S. Bombay.

sd/-
(Ajit N. Mare)
Registrar (Judl-I)
High Court, A.S. Bombay.